

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1867

ANSWERED ON:31.07.2015

ICDS Scheme

Ahlawat Smt. Santosh

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Integrated Child Development Services (ICDS) scheme is reportedly run by underpaid and untrained workers;
- (b) if so, the details thereof and the reasons therefor along with the reaction of the Government thereto;
- (c) the details of the programmes implemented under the ICDS scheme during each of the last three years and the current year, State/UT-wise;
- (d) the details of the funds allocated, released and its utilization reported by the States/UTs under the scheme during the said period;
- (e) whether the Government proposes to revamp the ICDS scheme; and
- (f) if so, the details thereof ?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

(a) to (f): Integrated Child Development Services (ICDS) Scheme is a centrally sponsored scheme being implemented by the State Governments/UT Administrations. The scheme aims at holistic development of children below 6 years of age and pregnant women & lactating mothers by providing a package of six services comprising (i) Supplementary nutrition; (ii) Pre-school non-formal education; (iii) Nutrition and health education; (iv) Immunization; (v) Health check-up; and (vi) Referral services at Anganwadi Centres through Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHS) at grassroots level. Three of the six services viz. immunization, health check-up and referral services are related to health and are provided through NRHM and Public Health Infrastructure

Integrated Child Development Services (ICDS) Scheme envisages the Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHS) as "honorary workers" from the local community who come forward to render their services, on part-time basis, in the area of child care and development.

The AWWs and AWHS are paid fixed honorarium per month as decided by the Government from time to time. Presently, AWWs and AWHS are paid honoraria of Rs.3000/- per month and Rs.1500/- per month respectively w.e.f. 01.04.2011. Workers of Mini-Anganwadi Centres are being paid honoraria of Rs.2250/- w.e.f. 04.07.2013. Apart from these, additional amount of honoraria is also paid by most of the State Governments /UT Administrations from their own resources.

Besides, these workers are also extended benefits such as paid absence on maternity, insurance cover under 'Anganwadi Karyakartri Bima Yojana', reservation of 25% of vacant posts of Supervisors for Anganwadi Workers, recruitment of 25% of Anganwadi Workers from Anganwadi Helpers etc.

AWWs are imparted three types of training to build their skills, knowledge and capacities to discharge their duties in delivering the ICDS services. These trainings are: (i) induction training (6 days)- given immediately on their appointment, if they are not deputed to full-fledged job training; (ii) job training (26 days) - one time full-fledged training, given after the appointment and (iii) refresher training (5 days) - given once in every two years. Specific curricula and contents for each types of training are developed by NIPCCD and prescribed by Govt. of India to all States/UTs. These trainings are conducted at the Anganwadi Training Centres (AWTCs) which are mostly run by NGOs and opened by the State Governments with the approval of Govt. of India.

There has been significant progress in the implementation of ICDS Scheme during the last 3 years both, in terms of increase in number of operational projects and Anganwadi Centres (AWCs) and coverage of beneficiaries as indicated below:

No. of operational projects	No. of operational AWCs	No. of Supplementary nutrition beneficiaries	No. of pre-school education beneficiaries
31.03.2013	7025	13.38 lakh	956.12 lakh
31.03.2014	7067	13.42 lakh	1045.08 lakh
31.03.2015	7072	13.46 lakh	1022.33 lakh

State -wise details are annexed as Annexure-I, II & III.

A statement indicating State/UT-wise grants-in-aid released and expenditure reported, including the State share, for the year 2012-13,2013-14 and 2014-15 (upto 30.6.2015), under ICDS Scheme, is annexed as Annex-IV.
